

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our deep sense of sorrow and sympathy.

### **PAPERS LAID ON THE TABLE**

#### **MOU (2004-2005) between Government of India and the National Buildings Construction Corporation Ltd.**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF URBAN DEVELOPMENT (SHRI GHULAM NABI AZAD): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Urban Development) and the National Buildings Construction Corporation Limited for the year 2004-2005. [Placed in Library. See No. L.T. 44/04]

#### **Report and Accounts (2002-2003) of the Indian Law Institute and related papers**

THE MINISTER OF LAW AND JUSTICE (SHRI HANSRAJ BHARDWAJ): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Forty-sixth Annual report and Accounts of the Indian Law Institute, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 46/04]

- I. Report and Accounts (2002-03) of the Satluj Jal Vidyut Nigam Ltd., Shimla and related Papers.
- II. Report (2002-2003) of the Damodar Valley Corporation, Kolkata and related Papers.
- III. Budget (2004-2005) of the Damodar Valley Corporation, Kolkata
- IV MOU (2004-05) Between Government of India and the North Eastern Electric Power Corporation Ltd.